

MINUTES OF EFC NO.04/AM11 DATED 15.7.2010

Meeting No. 04/AM11 of EXIM Facilitation Committee (EFC) was held on 15.7.2010 under Chairmanship of Shri Amitabh Jain, IAS, Additional Director General of Foreign Trade.

2. Following officers attended the meeting:

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|----|---------------------------|--------------------|
| 1. | Ms. Shubhra, Jt.DGFT | DGFT |
| 2. | Shri V.C. Agarwal, IA | D/o Heavy Industry |
| 3. | Shri B.L. Meena, SO | MHA |
| 4. | Shri Sunil Kumar, SO | D/o Agriculture |
| 5. | Dr. S.K. Dutta | D/o AHD&F |
| 6. | Shri P.P. Srivastava, DEA | D/o C&PC |
| 7. | Shri G. Parthasarthy, | DGFT |
| 8. | Mrs. Amarjeet Sroa, FTDO | DGFT. |

3. After deliberations, following decisions were taken:

Import Cases (Total 113 Cases)

3.1 Following 34 applications for import were approved.

Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Remarks
1.	11	Raj Udyog, Satara 01/53/162/1482/AM10/R-55/IC	2/3/2010	300 Nos. Guineas Pigs	4.53	Approved subject to receipt of written comments from D/o AHD&F
2.	19	Shreya Sawhney, Delhi 01/53/8/767/AM10/S-143	4/5/2010	One Horse	10.00	Approved subject to receipt of written comments from D/o AHD&F
3.	20	Shanta Biotechnics Ltd., Hyd 01/53/162/105/AM11/S-12/	4/26/2010	800 Nos. Mice	12.87	Approved subject to conditions imposed by D/o AHD&F.
4.	21	The Indian Hotels Co Ltd., Mum 01/35/8/29/MA11/T-3/IC	4/16/2010	5010 Kgs Kome (Koshibuki) Rice	27.25	Approved subject to conditions imposed by D/o agriculture. File may be put up to DG under para 2.11 of FTP.
5.	24	Army Stores, Kolhapur	5/5/2010	1500 Boxes 177 Cal	28.00	Approved subject

5.	27	Army Stores, Romapur 01/53/162/142/AM11/A-6/IC	5/2/2010	4000 Boxes .177 Cal Air Pellets	20.30	Approved subject to conditions imposed by MHA.
6.	32	Blue Star Ltd., Mumbai 01/53/162/245/AM11/B-6/IC	5/2/2010	59,380 Can Refrigerant R 134 a	106.14	Approved subject to conditions imposed by MOEF.
7.	36	Indian Institute of Toxicology Research, Lucknow 01/53/8/ 95 /AM11/I-8/IC	5/17/2010	Mice 10 Male and 10 Female	0.56	Approved subject to conditions imposed by AHD&F
8.	39	Cadila Pharmaceuticals Ltd., Ahd 01/53/98/AM11/C-19/IC	5/19/2010	Mice 200 and Rats 400	72.61	Approved subject to receipt of written comments from D/o AHD&F
Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Remarks
9.	42	Kemin Industries South Asia P Ltd., Tamilnadu 01/53/8/113/AM11/K-4/IC	5/31/2010	400 Rats / Mice	8.61	Approved subject to conditions imposed by AHD&F.
10.	43	Syngene International Ltd., B'lore 01/53/8/114/AM11/S-23/IC	5/31/2010	0.500 Litres Cynomolgous Monkey Plasma	2.84	Approved subject to conditions imposed by AHD&F.
11.	44	International Institute of Biotechnology and Toxicology (IIBAT), Tamilnadu 01/53/162/275/AM11/I-11/IC	5/31/2010	900 Wistar & CD Rats	16.02	Approved subject to conditions imposed by AHD&F.
12.	45	International Institute of Biotechnology and Toxicology (IIBAT), Tamilnadu 01/53/162/276/AM11/I-12/IC	5/31/2010	390 Mice	5.84	Approved subject to conditions imposed by AHD&F.
13.	48	Jay International, Mumbai 01/53/8/118/AM11/J-6/IC	6/1/2010	650 Nos. Air conditioners with R- 22 gas	84.17	Approved as applied.
14.	49	CRPF, NEW DELHI 01/53/162/290/AM11/C-24/IC	6/2/2010	100 Nos. Round 40 mm HEM 848 Low Velocity	0.45	Approved subject to conditions imposed by MHA.
15.	51	Cool Tech, Kerla 01/53/162/282/AM11/C-23/IC	6/4/2010	46,920 Kgs (R-404 A) Pentafluoroethane	10.61	Approved subject to satisfactory physical verification of IEC as per P.C. No.94 dt. 16.6.2009, by RA.
16.	54	Punjab Livestock Development Board, Chandigarh 01/53/8/44/AM11/P-3/IC	4/23/2010	200 Nos. Holstein Fresian Embryos	42.03	Approved subject to receipt of written comments from D/o AHD&F

17.	55	Khushi International, Delhi 01/53/8/695/AM10/J-27/IC	6/15/2010	Balance Qty. of 450 MTs of HFC 407C		D/O AHD&F. Approved balance 450 MTs of HFC 407 C
18.	56	Regency Stud Farm, Mysore 01/53/162/303/AM11/R-8/IC	6/4/2010	2 Stallion 36 Broodmares	1035	Approved subject to receipt of written comments from AHD&F.
19.	59	Blue Star Ltd., Mumbai 01/53/162/315/AM11/B-8/IC	6/8/2010	85 Sets Air conditioners containing HCFC-22 Gas	14.76	Approved as applied
20.	60	Tata Motor Ltd., Mumbai 01/53/8/122/AM11/T-9/IC	6/10/2010	68,285.28 Kgs Euro V Gasoline	79.23	To be put up to DG under para 2.11 of FTP as IOC has given their NOC for direct import of the item by the applicant.
21.	61	Ranbaxy Laboratories Ltd., Mohali 01/53/8/128/AM11/R-10/IC	6/11/2010	100 Nos. Mice	3.7	Approved subject to receipt of written comments from D/o AHD&F
22.	62	Industrial Foams P Ltd., New Delhi 01/53/8/126/AM11/I-14/IC	6/11/2010	200 MTs HCFC 141 B	163.2	Approved as recommended by MOEF.
23.	63	Ranbaxy Laboratories Ltd., Mohali 01/53/8/129/AM11/R- 11/IC	6/11/2010	150 Nos. Mice	2.47	Approved subject to receipt of written comments from D/o AHD&F.
Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Remarks
24.	64	Avenir Hospitality P Ltd., New Delhi 01/53/8/130/AM11/A-15/IC	6/14/2010	7500 Pcs Air Conditioners consisting R-22 Gas	821.14	Approved 5000 Nos. subject to satisfactory physical verification of IEC as per P.C. No.94 dt. 16.6.2009, by RA.
25.	65	Ashtvinayak Exim, New Delhi 01/53/8/124/AM11/A-14/IC	6/15/2010	10,000 Nos. Air conditioners containing R-22 Gas	909.15	Approved 5000 Nos. subject to satisfactory physical verification of IEC as per P.C. No.94 dt. 16.6.2009, by RA.
26.	68	M.M. Enterprises, Thane 01/53/8/136/AM11/M-12/IC	6/16/2010	18325 Nos. Airconditioners containing HCFC-22 Gas	942.03	Approved 5000 Nos. subject to satisfactory physical verification of IEC as per P.C.

						No.94 dt. 16.6.2009, by RA.
27.	70	National Brain Research Centre, Gurgaon 01/53/8/133/AM11/N-8/IC	6/16/2010	20 Breeding Pairs Mice	5.86	Approved subject to receipt of written comments from D/o AHD&F
28.	74	Advinus Therapeutics P Ltd., Bangalore 01/53/8/140/AM11/A-16/IC	6/18/2010	102 Male & 102 Female Beagle Dogs	103.06	Approved subject to receipt of written comments from D/o AHD&F
29.	78	Greentree Stud & Agriculture Farm, Gurgaon 01/53/8/141/AM11G-5/IC	6/22/2010	One Stallion	650	Approved subject to receipt of written comments from D/o AHD&F
30.	81	Schlumberger Asia Service Ltd., Mumbai 01/53/162/383/AM11/S-26/IC	6/22/2010	5290 Explosives as detailed in the application	26.92	Approved subject to conditions imposed by PESO.
31.	85	Archana Insulation P Ltd., Delhi 01/53/8/145/AM11/A-17/IC	6/24/2010	Di-Chloro Fluoroethane R-141B - 200 MTs	167.65	Approved as applied
32.	99	Electronic Corp of India, Hyd 01/53/162/335/AM110/E-9/IC	6/11/2010	3 Nos. Cell Phone Jammers	49.95	Approved subject to conditions imposed by Cabinet Secretariat.
33.	102	Meditech System, Indore 01/53/8/741/AM10/M-76/IC	3/10/2010	Syringe Projector / Tranquilization Equipment	1.87	Approved subject to conditions imposed by MOEF.
34.	110	Enkei Castalloy Ltd., Pune 01/53/8/733/AM10/E-32/IC	3/4/2010	1000 MTs Aluminium Scrap as per ISRI Troma	8.74	Approved subject to condition imposed by MOEF and para 2.32 of HBP

3.2 Following 63 applications for import were deferred.

Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Remarks
1.	4	Valeth Hightech Composites P. Ltd., Chennai. 01/53/162/817/AM10/V-16/IC	8/25/2009	One Set Air Craft Kit.	20.15	Reminder to DGCA
2.	5	Orchid Research Laboratories Ltd., Chennai. 01/53/8/362/AM10/O-6	8/31/2009	Microorganisms - Microbiological Strains	0.12	Reminder to Health and MOEF (Genetic Engg. Approval Committee)
3.	7	Sreenivasa Stores, Bellary 01/53/162/965/AM10/S-69/IC	10/5/2009	Cartridges of Shotgun, Revolver, Pistol etc	1.16	Reminder to MHA
4.	9	Sugandh Vridhi Perfumeries, Amritsar 01/53/8/145/AM11/IC 12/IC	11/18/2009	300,000 kgs Saussurea Lappa	151.80	Reminder to Agriculture

Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MMDD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Remarks
5.	10	Aptus Bioscience P Ltd., Secunderabad 01/53/8/643/AM10/A-77/IC	1/13/2010	226 Nos. Beagle Dog Male /Female more than 12 months old	118.65	Reminder to CPCSEA.
6.	12	Bhaskar Shrachi Alloys Ltd., Kolkata 01/53/162/523/AM10/B-38/	2/12/2010	10,000 MTs High Ferro Manganese Slag	900	Reminder to MOEF & M/o Steel
7.	13	Delhi Police, Delhi 01/53/162/1580/AM10/D-36/	2/25/2010	140 Nos. SMG MP5 with accessories & Spares	172.3	Reminder to MHA
8.	14	R.K Plastics, Falna 01/53/162/55/AM11/R-2/IC	3/3/2010	1050 MTs Plastic Waste / Scraps	217.35	Reminder to MOEF and C&PC
9.	16	Sharp Ferro Alloy Ltd., Del 01//53/8/764/AM10/S-142	3/30/2010	25,000 Ferro Manganese Slag	2220.75	Reminder to Steel.
10.	17	MMTC, New Delhi 01/53/8/768/AM10/M-84/IC	3/31/2010	30,00 MT Ferro Manganese Slag	2116.00	Firm may be reminded along with DL issued by MOEF to furnish the reply within 30 days, failing which case will be considered as closed.
11.	18	Marline Impex, Kolkata 01/53/162/1727/AM10/M-83/IC	4/2/2010	329,200 Number Live Aquarium Ornametal Fish	55.52	Firm may be asked to produce evidence that they have submitted the BG of Rs. 1 lakh with AHD&F.
12.	22	Modern Pet Centre, Kolkata 01/53/162/78/AM11/M-1/IC	4/19/2010	111,671 Nos. Live Ornamental Fish	31.38	Reminder to AHD&F.
13.	23	Aero Space, New Delhi 01/35/8/39/AM11/A-2/IC	4/21/2010	One Emergency Locator Transmitter	0.68	Reminder to DGCA
14.	25	Reliance Ports & Terminals Ltd., 01/53/8/67/AM11/R-5/IC	5/5/2010	One Set Radar, Vision Master FT 340 APRA with inbuilt ECDIS	13.55	Reminder to MHA
15.	26	HCL Comnet Ltd., Noida 01/53/8/71/AM11/H-5/IC	5/6/2010	331 Sets Satellite Communication Equipment as detailed in the application	65.71	Reminder to MHA
16.	27	HCL Comnet Ltd., Noida 01/53/8/63/AM11/H-4/IC	5/6/2010	27 Sets Satelliet Communication Equipments	14.12	Reminder to MHA

17.	28	Maharashtra Aluminium Extrusions, Thane 01/53/162/1168/AM10/M-65/IC	11/20/2010	100 MTs Aluminium Dross	19.20	Reminder to MOEF.
18.	29	Mazagon Dock Ltd., Mumbai 01/53/8/80/AM11/M-8/IC	5/10/2010	Five Nos. Radar, Monitor, Slave Monitor Track Ball, SBS Spares	57.00	Reminder to MHA
19.	30	Kirti Industries, Falna 01/53/162/54/AM11/K-1/IC	4/13/2010	1980 Cellulose of Virgin Plastic Scrap	409.86	Firm may be reminded along with DL issued by MOEF to furnish the reply within 30 days, failing which case will be considered as closed.
20.	33	Chirag Enterprises, Jamnagar 01/53/162/139/AM11/C-10	5/7/2010	2000 MTs Acrylic Plastic Scrap	423.00	Reminder to C&PC and MOEF.
Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Remarks
21.	34	Essar Oil Ltd., Mumbai 01/53/8/86/AM11/E-8/IC	5/11/2010	420,000 Alkylate	226296	Reminder to P&NG
22.	35	Director, Animal Husbandry, Jammu 01/53/162/194//AM11/J-5	5/13/2010	130,000 Nos Holstein Fresien Frozen Semen Straws	90.00	Reminder to AHD&F
23.	38	Sumon International, Kolkata 01/53/162/215/AM11/S-20/	5/18/2010	20,000 Ornamental Fishes	5.00	Reminder to AHD&F
24.	40	Chadha Sports, New Delhi 01/53/8/ 104/AM11/C-20/IC	5/20/2010	2700 Sticks Wushu Equipment	2.31	Reminder to YA&S.
25.	41	Namo Alloys P Ltd., Faribabad 01/53/8/108/MA11/N-4/	5/26/2010	100 MTs Shredded Aluminium Scrap as per ISRI Zorba	80.00	Firm may be reminded along with DL issued by MOEF to furnish the reply within 30 days, failing which case will be considered as closed.
26.	46	Airports Authority of India, New Delhi 01/53/8/116/AM11/A-13/	6/1/2010	115 VHF Transmitter / Receiver	541.12	Reminder to DGCA
27.	47	Bharat Electronics Ltd.,	6/1/2010	1635 Nos. Electronic	36.79	Reminder to PESO

		Bangalore 01/53/8/2117/AM11/B-7/		PD Fuze/ Time Fuze		
28.	50	National Institute for Research in Reproductive Health, Mumbai 01/53/162/294/AM11/N-6/IC	6/3/2010	8 Nos. Mice	0.004	Reminder to AHD&F
29.	52	Director Genral of Police, Gandhinagar 01/53/162/1657/AM10/G- 46/IC	3/16/2010	2047 Glock Pistols & Parts	590.62	Reminder to MHA
30.	53	Puneet Bhalla, Dehradun 01/53/162/297/AM11/P-9/IC	4/6/2010	One Revolver	0.37	Reminder to Arms Section, IS Division, MHA.
31.	57	Gujarat Co-op Milk Marketing federation Ltd., Ahd 01/53/162/299/AM11/G-4/IC	6/4/2010	1000 Nos. FB Radiano, Bastao Te De Kubera (SEMEN)	4.19	Reminder to AHD&F.
32.	58	Royal Carbon Black P Ltd., Mumbai 01/53/8/120/AM11/R-9/IC	6/4/2010	40,000 MTs Waste, Paring and scarp of Rubber (other than Hard Rubber)	800	Reminder to MOEF and P&NG. .
33.	66	Vimta Labs Ltd., Hyderabad 01/53/162/362/AM11/V-7/IC	6/15/2010	Beagle Dogs - 30 Nos.	12.69	Comments awaited from D/o AHD&F.
34.	67	Verman Aviation P Ltd., Bangalore 01/53/162/1577/AM10/V- 31/IC	6/15/2010	One Turboprop Engine S/I NO.PCE 93028 as detailed in the application	147.15	Reminder to DGCA.
35.	69	B.G. Chitale, Sangli 01/53/8/134/AM11/B-9/IC	6/16/2010	20,000 Nos. Frozen Bovine Semen	63.65	Reminder to D/o AHD&F
36.	71	Nippon Audiotronix Ltd., Noida 01/53/8/137/AM11/N- 9/IC	6/17/2010	350,000 Pcs Remote Control Operated Electronic Car Security System parts	493.5	Reminder to MHA.
Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Remarks
37.	72	Videocon Industries Ltd., Auranbagad 01/53/8/138/AM11/V-9/IC	6/17/2010	600 MTs of R-22 Gas	619.62	Reminder to MOEF.
38.	73	Indian Explosives Ltd., Kolkata 01/53/162/373/AM11/I-15/IC	6/17/2010	Explosives 208,03,008 Meters	515.92	Reminder to PESO
39.	75	Epcos India P Ltd., Nadia 01/53/8/139/AM11/E-10/	6/18/2010	2000 Kgs Zirconia Oxide Powder	21	Reminder to Deptt. of IT.
40.	76	Vijex Enterprises, New Delhi	6/21/2010	10,000 Nos. Used Multifunction Device for	1809.6	Reminder to Deptt. of IT and DIPP

		01/53/162/372/AM11/V-10/IC		Computer Connectivity		
41.	77	Kerala Livestock Development Board, Thiruvananthapuram 01/53/162/380/AM11/K-5/IC	6/21/2010	6000 Nos. Borive Frozen Semen Straw	10.5	Reminder to AHD&F.
42.	79	Value Refrigerants P Ltd., Chennai 01/53/162/385/AM11/V-11/IC	6/22/2010	200 MTs R 141 B (1,1-Dichloro-1-Fluoroethane)	141	Reminder to MOEF
43.	80	Jai Maruth Polymers, Chennai 01/53/8/142/AM11/J-7/IC	6/22/2010	460 MTs Acrylic Plastic Scrap	114.45	Reminder to C&PC and MOEF.
44.	82	Indian Institute of Toxocology Research, Lucknow 01/53/162/386/AM11/I-16/IC	6/22/2010	8 Nos. Mice	1.52	Reminder to AHD&F.
45.	83	Pioneer Flying Academy P Ltd., Delhi 01/53/8/144/AM11/P-12/IC	6/23/2010	2 ELT 406	1.1	Reminder to DGCA
46.	84	Ramdev Chemical P Ltd., Thane 01/53/8/143/AM11/R-12/IC	6/23/2010	20 MTs 2 Bromo 2 Nitro 1,3 Propanediol	46	Reminder to D/o Pharma.
47.	86	Stallion Enterprises, Mumbai 01/53/8/147/AM11/S-27/	6/29/2010	25 MTS HCFC 124	94	Reminder to MOEF.
48.	89	Sports & Youth Welfare, Govt. of MP, Bhopal 01/53/162/410/AM11/S-29/IC	6/29/2010	3 nos. Trained Sports Horses	55	Reminder to AHD&F.
49.	90	Raj Biotech India P Ltd., Pune 01/53/162/401/AM11/R-13/IC	6/29/2010	100 Nos. Live Animals (Laboratory Animal)	0.8	Reminder to AHD&F
50.	91	M.B. Enterprises, Mumbai 01/53/8/151/AM11/M-14/IC	6/30/2010	19,275 Nos. Air conditioners containing HCFC-22 Gas	974.32	Reminder to MOEF.
51.	92	Gulf Oil Corporation Ltd., Hyd 01/53/8/152/AM11/G-7/IC	6/30/2010	6000 Nos. Cartridges Powder Devices (Electronic Initiation Modules)	51.98	Reminder to MHA and PESO
52.	93	National Institute for Research in Reproductive Health, Mumbai 01/53/162/446/AM11/N-11/IC	7/5/2010	11 Nos. Mice	0.013	Reminder to AHD&F
53.	94	Track Supreme Stud, Chandigarh 01/53/162/447/AM11/T-12/IC	7/5/2010	1 Stallion 6 Broodmares	72	Reminder to AHD&F.
54.	95	Rolta Thales Ltd.,	7/5/2010	Passive Night Vision	15.21	Reminder to MHA.

		Mumbai 01/53/162/452/AM11/R-14/IC		Goggles, Night Vision Monie XD4-I, 4x Afocal Lens and 5x afocal lens		
Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Remarks
55.	96	World Wild Shopping Centre, Chennai 01/53/162/451/AM11/W-2/IC	7/5/2010	Air conditioners containing HCFC-22 Gas - 5320 Nos.	641.49	Reminder to MOEF.
56.	97	Vandana Textiles, Surat 01/53/8/154/AM11/V-12/IC	7/5/2010	1,10,000 Kgs HFC-134A (R134A) / HFC 410A (R410A), HFC 407A (R407A)	9.61	Reminder to MOEF.
57.	98	Nucleus Microsystems P Ltd., New Delhi 01/53/8/423/AM10/N-20/IC	10/5/2010	200 GPS/GPRS Vehicle Training System	6.11	Reminder to MHA
58.	103	Indian Institute of Chemical Technology, Hyderabad 01/53/162/1674/AM10/I-34/IC	3/18/2010	4 Male & 4 Female t400 N PRKAG2 Mutation	free gift	Reminder to AHD&F.
59.	104	Eastern Shijipchangers P Ltd., Mumbai 01/53/8/762/AM10/E-35/IC	3/23/2010	200 Mob Smoke and 100 LTA Set	40.9	Reminder to MHA
60.	108	Trident Infosol (P) Ltd., Delhi 01/53/8/1/AM11/T-1/IC	4/1/2010	361 Nos. Reflex Sight and 361 Nos. Mount	68.92	Comments awaited from MHA.
61.	109	Secon, Visakapatnam	4/6/2010	2 Pcs Radar JRC JMA 2343	1.55	
62.	111	BF Utilities Ltd., Pune 01/53/8/150/AM11/B-10/IC	6/30/2010	One Set Used Demonstrator Gun Howitzer Assembly 155 mm GH-N45, complete with accessories and APU upgrade kit of 1991 make	54.6	Reminder to Defence
63.	113	Shinwa Co., Ghaziabad 01/53/8/168/AM11/S-31/IC	7/12/2010	1000 Nos. O General Brand Air conditioner containing R-22 Gas	74.02	Reminder to MOEF

3.3 Following 7 application were rejected.

Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Referred Ministry/ Department/ Remarks
1	1	Agappe Diagnostics Ltd, Kerala 01/53/8/782/AM09/A-88/IC	3/3/2009	0.600 Kgs Acetone Dehydrate Rabbit Brain Powder	0.92	Rejected as recommended by AHD&F.
2	2	IndiaGen Ltd Hvd	7/3/2009	30 000 Units (Straws)	72.38	Rejected as

		01/53/162/514/AM10/I-10/		Frozen Bovine Semen		recommended by AHD&F.
3	3	Javed Tapia, Mumbai. 01/53/8/316/AM10/J-15/IC	8/7/2009	Riding Horses - 3 Nos.	21.00	Rejected as recommended by AHD&F.
4	8	Commisioner of Police, Mumbai 01/53/162/1165/AM10/C-54/IC	11/12/2009	694 MP9 Tactical Machine Pistols with Aimpoints Micro T1 Dot Slight with 2 extra magazine for a CIF value of Rs.11,12,50,000 1000 9mm M&P Pistol with Standard Accessories of a CIF value of Rs.2,19,60,028/- and 10 accessories of M4 Carbines 175 Nos. of M4 Carbines for CIF value Nil		File closed as Rep. of MHA informed that proposal has been dropped by Mumbai Police.
Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Referred Ministry/ Department/ Remarks
5	15	Great India Nautanki Co P Ltd., New Delhi 01/53/8/759/AM10/G-48/IC	3/22/2010	Pyrotechnics Accessories	203.12	Rejected as recommended by PESO and MHA.
6	31	Pekon Electronics Ltd., Kolkata 01/53/162/110/AM11/P-5/IC	4/30/2010	2000 MTs Fresh Ginger	360.00	Rejected as recommended by Agriculture.
7	100	Jaisu Shipping Company P Ltd., Kutch 01/53/8/832/AM09/J-31/IC	3/20/2009	2 Nos. 2 nd hand Engine with Turbo Charger Man G7V 30/45 Atl. Serial No.413324 and 413225	29.14	Rejected as recommended by DHI.

3.4 Following 7 applications were to be examined on file.

Sl.No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Referred Ministry/ Department/ Remarks
1.	6	Metrochem API P Ltd., Hyd 01/53/162/944/AM10/M-48/Ic	9/22/2009	250,000 Kgs 2,2,2 Trifloro Ethanol	96.18	May be examined on file w.r.t. item of import and end product.
2.	87	Sharp Business (System) India Ltd., New Delhi 01/53/8/149/AM11/S-28/	6/29/2010	32,350 Nos. Air conditioners containing R-22	3563.95	May be examined on file.

3.	88	Nova ACR service (I) P Ltd., Mumbai 01/53/8/148/AM11/N-10/IC	6/29/2010	Gas 25,000 Nos. Air conditioners containing R-22 gas	4700	May be examined on file.
4.	105	Havells India Ltd., Delhi 01/53/8/160/AM11/H-9/IC	7/7/2010	199860 Nos. Air Conditioners containing R-22 Gas	21172.1	May be examined on file.
5.	106	Mitsubishi Electric Asia Pte Ltd., Gurgaon 01/53/8/146/AM11/M-13/IC	6/28/2010	43230 Air conditioners containing R-22 Gas	4701.01	May be examined on file.
6.	107	JSW Steel Ltd., Mumbai F.No.01/53/8/737/AM10/J-34/IC	3/8/2010	2 Nos. Rod Source Co-60 Activity 148 MBq	1.07	May be examined on file as per information given by Customs.
7.	112	Industrial Foams P Ltd., New Delhi 01/53/8/731/AM11/I-33/IC	3/2/2010	200 MT HCFC 141 B	156.4	To be examined on file along with other application for the year 2009-10.

3.5 Following 1 application was considered and granted ex post facto approval.

Sl.No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Referred Ministry/ Department/ Remarks
1	101	Hyundai Motor India Ltd., Gurgaon 01/53/8/736/AM10/H-39/IC	3/8/2010	Gasoline 194 Litre, 205 Lit Diesel and 153 Kgs CEC02-08-E5, 172 Kgs CEC 06-08 B5	1.88	Accorded ex -post facto approval.

3.6 Following 1 application was withdrawn from the agenda

Sl.No.	Case No.	Name of the Firm/ File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Referred Ministry/ Department/ Remarks
1	37	Sri Chamarajendra Zoological Garden, Mysore 01/53/8/100/AM11/I-10/IC	5/18/2010	2: 2 African Cheetah	0.60	To be put up to CIM on receipt of comments from

4. Following decisions were also taken:

- 4.1 If administrative Ministry/ Department seeks information directly from the applicant firm, a copy of the letter will be invariably endorsed to DGFT.**
- 4.2 All cases where concerned Departments have given NOC may be got approved and put up ex-post-facto to EFC.**
- 5. Meeting ended with thanks to all participants.**
